

Peer Tribunal

based for A.H.M.

2-4-92

Noted

27/2/92 Advocate

for Deputy Registrar

Dated 2-4-92

Mr. S.P. Kurkarni for the applicant.

2. The applicant was working as H.S. G. II Head Sorter Kalyan RMS/2 since 28.11-83. Applicant was shown in gradation list junior to Shri R.D. Warke HSB II at Sr. No. 7. Candidates at Sr. No. 8 and 9 were also shown senior to the applicant.

3. The applicant represented to the Chief Post Master General on 10-6-91. The applicant again represented to the Director General Dept. of Post, New Delhi 21-6-91. Copies of these representation are as annexures. Representations are not forwarded.

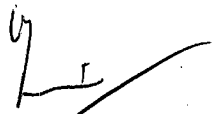
4. We do not find any case at this stage. However, respondents are directed to call DPC.

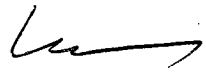
Applicant may represent. The representation should be disposed within 4 weeks from the date receipt of the representation.

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The application is disposed of
with this direction.


(M. Y. Pralokar)
M(A)


(U. C. Srivastava)
V-C.

2/4/92
Order/Judgement despatched
to Applicant/Respondent(s)
on 21.5.92


22/5/92